

(b) if so, under what condition?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) Yes, Sir. Control over the management of Jessop & Co. Ltd., Calcutta, has been further extended for a period of one year with effect from the 15th May, 1967, under the Industries (Development and Regulation) Act, 1951.

(b) Such extension was considered necessary in the public interest.

U. S. Loan for Faridabad Firm

1269. Shri K. N. Pandey: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether the Government of the U.S.A. have extended a loan of Rs. 1.64 crores to a firm in Faridabad on the 16th May, 1967; and

(b) if so, the purpose for which the loan has been given and the name of the firm?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) and (b). The Government of the U.S.A. through their Agency for International Development, after obtaining a no-objection letter from the Government of India, have agreed to give a Cooley loan from P.L. 480 up to Rupees 16.4 million to M/s. Globe United Engineering and Foundry Company Limited, New Delhi for financing the purchase of indigenously available machinery and plant for their Polls Project at Faridabad. The agreement was executed on the 16th May, 1967.

कागज तथा लुगदी तैयार करना

1270. श्री वास्वोदिक जीवरी :
श्री काली नाथ वास्वडे :

क्या औद्योगिक विकास तथा समन्वय-कार्य
मंत्री यह कालों की स्था करने कि :

(क) क्या भारत में कागज तथा
लुगदी तैयार करने के बारे में विदेश की

एक फर्म द्वारा किये गये प्रस्ताव पर सरकार
विचार कर रही है; और

(ख) यदि हां, तो उस फर्म द्वारा प्रस्तुत
किये गये कार्यक्रम का ज्योरा क्या है ?

औद्योगिक विकास तथा समन्वय-कार्य मंत्री
(श्री कलचरदीन जली ग्रहमब): (क) किसी भी
ब्रिटिश फर्म का एसा कोई प्रस्ताव नहीं है।
फिर भी सरकार का ध्यान लुगदी और कागज
बनाने की मेक्सिको की एक कम्पनी द्वारा
विकसित प्रक्रिया की ओर आकृष्ट किया गया
है और कागज/मखजारी कागज का उत्पादन
करने के लिए सरकार ने उत्तर प्रदेश/बिहार
क्षेत्र में एक कारखाना स्थापित करने के बारे
में एक ब्रिटिश फर्म से, जो मेक्सिको की फर्म
की इंजीनियर नियुक्त की गई है, एक परि-
योजना प्रतिवेदन तैयार करने के लिए कहा
है।

(ख) उपरिलिखित प्रतिवेदन की
धमनी प्रतीक्षा की जा रही है।

Trade with U.S.A. and U.S.S.R.

1271. Shri Shiva Chandra Jha: Will the Minister of Commerce be pleased to state the specific commodities exported to and imported from the United States and the Soviet Union?

The Minister of Commerce (Shri Dinesh Singh): A statement is laid on the Table of the House. [Placed in Library. See No. LT-506/67].

Change of Contractor Halt Station into Flag Station

1272. Shri Shiv Chandra Jha: Will the Minister of Railways be pleased to state:

- (a) whether there are specific requirements for changing a contractor halt station into a flag station;
- (b) if so, the nature thereof; and
- (c) the requirements for having any halt station at all?

The Minister of Railways (Shri C. M. Poonacha): (a) and (b). While